

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

NEW DELHI: the 6th January, 1978.

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NOTIFICATION  
Income-tax

No. 2111 (F.NO. 203/141/77-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1931, subject to the following conditions:-

- i) The trust will submit annual report on its research activities.
- ii) The trust will submit annual returns about donations received and spent exclusively for research in the manner as & when required by the Council.

INSTITUTION

LIONS CANCER DETECTION CENTRE TRUST, SURAT.

This notification is effective for a period of two years from 19th November, 1977.

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax, (2 copies).
2. Director of Inspection (IT)/(R&S)/(P&M)/(Inv.), New Delhi.
3. Directorate of Q&M Services (Income-tax), 1st Floor, Aisan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. Indian Council of Medical Research, Medical Enclave, Ansari Nagar, New Delhi, with reference to their letter No. 18/36/77-AA.II dated 19.11.1977.
5. The Pny. Secretary, Lions Cancer Detection Centre Trust, Gajendra C. Parikh, Navapura, Dalia Street, Surat-395003, with reference to his letter No. C-7/5795/77 dated 5th September, 1977.
6. Comptroller & Auditor General of India, (20 copies).
7. Bulletin Section of D.I. (RS&P), New Delhi, (5 copies).
8. The C.I.F., Gujarat-II, Ahmedabad, with reference to his letter No. HQ.II-1/SR/77 dated 21st September, 1977.

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

*J. Sivasubramanian*

NO. CC/ITA.II/2040/518/RSF/78.

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Asst. Director of Inspection (RS&P).